

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 85 of 2010 &
58, 59, 99 & 84 of 2011**

Dated: 4th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**N.T.P.C. Limited
Versus
C.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for Respondent (s): Mr. Pradeep Misra for R-2
(in Appeal Nos.59, 84 & 85 of 2011)
Ms. Suparna Srivastava for R.5
(in Appeal Nos.58 of 2011)
Mr. R.B. Sharma for R.3 to 5 & R.18
(in Appeal Nos. 84 & 99 of 2011)
Mr. Manoj Dubey for M.P. Trader
(in Appeal Nos. 58 & 99 of 2011)

ORDER

At the request of the learned counsel for the parties, Post the
matter on **01.02.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

vs/k